

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 796 of 2019

IN THE MATTER OF:

Directorate of Revenue Intelligence

...Appellant

Versus

M/s Shree Ganesh Jewellery House & Ors.

...Respondents

Present

For Appellant: Mr. Ajit Sharma Senior Standing Counsel DRI with Mr. Ashutosh Senger, Advocates.

For Respondent: Ms. Pratiksha Sharma and Mr. Ankit Acharya, Advocates for R-1 Through RP.

O R D E R

04.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 27th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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